

9

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A.NO.286/88

Date of decision: 03.6.1993

I.S.Gupta.

... Petitioner.

Versus

Union of India & Anr.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. B.N. DHOUNDIYAL, MEMBER(A).

For the Petitioner. ... None.

For the Respondents. ... None.

JUDGEMENT (ORAL)
(By Ho 'ble Mr. Justice V.S. Malimath, Chairman)

None appears for the petitioner or for the
respondents. Hence dismissed.

(B.N. Dhoundiyal)
Member (A)

'SRD'
030693

(V.S. Malimath)
Chairman

04.6.93

Ms Veena Kalra, proxy for Mrs Ahlawat, Counsel,
for the respondents, appeared today.

(B.N. DHOUNDIYAL)
MEMBER(A)

'SRD'

(V.S. MALIMATH)
CHAIRMAN